

ITEM NO.12

Virtual Court 6

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)

Diary No(s).12975/2020

(Arising out of impugned final judgment and order dated 28-06-2019 in OPKAT No. 384/2018 passed by the High Court Of Kerala At Ernakulam)

ARUN R

Petitioner(s)

VERSUS

ARCHANA M. & ORS.  
(With appls. for c/delay in filing SLP)

Respondent(s)

Date : 17-07-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Ram Lal Roy, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Issue notice.

Status quo, as of today, shall be maintained, in the  
meanwhile.

Tag with SLP (Civil) No.17734 of 2019.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Branch Officer